NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/41/2016

NAME OF THE PETITIONER(S)

: T.N.V. Nanjappa Chetty & another

NAME OF THE RESPONDENT(S)

: T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Chandramouli Prabhakar

(f) R. Venkatavaradon

Counsel for Kespondents

ORDER

Counsel for Petitioner 2 present. Counsel for R-1 to R-10 present. Counsel for P-2 prayed time for submitting arguments. Time enlarged at request. No further adjournment will be given to the petitioner. Put up on 18.07.2017 at 10.30 A.M.

S-vijagerglen.

(S.Vijayaraghavan) Member (Technical) (k. Anantha Padmanabha Swamy)

Member (Judicial)